

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

COURT-1

Customs Appeal No. 20282 of 2016

[Arising out of the Order-in-Appeal No. COC-CUSTM-000-APP-304/2015-16 dated 03.12.2015 passed by the Commissioner of Customs (Appeals), Cochin – 682 009.)

M/s. Omega Home Decors

XXIV/168-A, Vayattathil Tower,
Mount Sinai Road,
Thodupuzha, Idukki,
Kerala – 685 584.

....Appellant

VERSUS

Commissioner of Customs,

Customs House,
Cochin,
Kerala – 682 009.

....Respondent

Appearance:

Mr. Baby M.A., Advocate

....For Appellant

Mr. K.A. Jathin, Deputy Commissioner(AR)

.... For Respondent

CORAM:

HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)

HON'BLE MRS R. BHAGYA DEVI, MEMBER (TECHNICAL)

Date of Hearing: 22.07.2024

Date of Decision: 22.07.2024

This appeal is allowed by way of remand. For Order, see order of date in 22.07.2024 in Customs Appeal No.20281 of 2016

(D.M. MISRA)
MEMBER (JUDICIAL)

(R. BHAGYA DEVI)
MEMBER (TECHNICAL)